

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397, 398 & 402

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

| | | |
|-------------------------|-----------------|-------------|
| ①. S. Manjula Devi, Adv | FOR PETITIONERS | [Signature] |
| FOR CSR & CO CBE | | |
| ② For B. Dharmajay | FOR R6 to R8 | [Signature] |
| | | 9524931022 |

ORDER

Counsel for petitioner present. Counsel for R6 to R8 are present and prayed time for filing counter. Time extended at request. Put up on 10.11.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc